

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P.(IB)- 3699/(MB)/2019

CORAM:

SMT. SUCHITRA KANUPARTHI
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 11.02.2020

NAME OF THE PARTIES: Vibhore Khandelwal
V/s
Ferriswheel Entertainment Pvt Ltd

Section 9 of Insolvency & Bankruptcy Code 2016.

ORDER

40. C.P. (IB). 3699/(MB)/2019

Both the sides present. Counsel for the Petitioner seeks withdrawal of
the company petition. This Company Petition is dismissed as not pressed.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)